

MEDICAL FACILITIES IN RAILWAY HOSPITALS IN KARNATAKA

869. SHRI M. V. CHANDRASHEKARA MURTHY : Will the Minister of RAILWAYS be pleased to state :

(a) Whether there is an increasing number of complaints against railway hospitals and medical centres in Karnataka in providing proper medical services to railway employees;

(b) if so, the details thereof and the reasons therefor;

(c) what further steps are being contemplated to reduce the number of complaints; and

(d) the details of railway hospitals in Karnataka alongwith their bed capacity, number of doctors, details of medical equipment available in each such hospitals and details of latest equipment that are in the process of procurement ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) No Sir.

(b) Does not arise.

(c) Does not arise.

(d) Railway Hospitals	Bed Strength	No. of doctors
1. Divisional Railway Hospital, Mysore.	83	22
2. Sub-Divisional Railway Hospital, Ashokapuram.	26	
3. Divisional Railway Hospital, Bangalore City.	50 (30 in operation)	13
4. Wheel and Axle Plant Hospital, Yelahanka, Bangalore.	30	7
5. Divisional Hospital, Hubli.	174	24

Equipments for diagnosis, investigation, laboratory (including semi auto analyser) and treatment (including monitors, operation theatre and physiotherapy) are available in all the above hospitals. For special investigations, equipments like Bronchoscope, Ultra-Sound machines, Spirometers and Tread mill are available at selected Hospitals.

The procurement and expansion of medical facilities would depend on the provision of funds and finalization of Eighth Five Year Plan which is awaited.

COAL LINKAGE POLICY FOR THERMAL POWER STATIONS

870. SHRI J. CHOKKA RAO : Will the Minister of COAL be pleased to state :

(a) whether the coal linkage policy of the Union Government for various thermal power stations from the coalfields situated outside the State is causing disruption in the power generation;

(b) whether the Government have any plan to link the coalfields in a State to the respective thermal power stations in that State to save transport costs and timely supplies and then export the surplus to other States;

(c) if so, the details thereof; and

(d) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S. B. NYAMAGOUDA) : (a) to (d) : No, Sir. Under the present arrangements Thermal Power Stations are being linked to coal mines on long-term basis by the Standing Linkage Committee (Long-Term) after considering factors like quantity, quality of coal availability, existing linkages, transport logistics, time-frame of coal requirement, development plan for the coal mine etc. This Standing Linkage Committee is functioning in the Ministry of Coal and it comprise of representatives